

R.O.C.No. 22855-A/2020/B2

**CIVIL JUDGE**  
**TRANSFER & POSTING**



**NOTIFICATION No. 35 / 2020**

The Government, in G.O.Ms.No.1705, Home(Cts.II) Department, dated 03.10.2018, had issued orders for the constitution of an Additional Mahila Court in the cadre of Judicial Magistrate in Virudhunagar @ Srivilliputhur District.

Thiru. M.Sivarajesh, Special Judicial Magistrate, Special Court for Exclusive Trial of Land Grabbing Cases, Virudhunagar, is transferred and posted as Judicial Magistrate, Additional Mahila Court, Virudhunagar @ Srivilliputhur, in the aforesaid newly sanctioned Court.

**HIGH COURT OF MADRAS, CHENNAI.**  
**DATED:11.03.2020.**

**Sd./-C.Kumarappan**  
**REGISTRAR GENERAL**